

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 42 of 2013

Dated : 26th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Bharti Hexacom Ltd.

... Appellant(s)

Versus

Rajasthan Electricity Regulatory
Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

ORDER

Admit. Issue notice to the Respondents returnable on 03.04.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **03.04.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg